

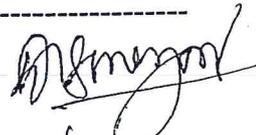
NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/281/ (IB)/2017  
NAME OF THE PETITIONER(S) : DS CONNECTORS & CABLES INDIA PVT LTD  
NAME OF THE RESPONDENT(S) : OPEL AUTO PRODUCTS PVT LTD  
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	D.PERUMAN SARANYAN	In petitioner	
2.	B. SEKAR	by respondent-	by-

ORDER

Mr.D.Peruman Saranyan counsel for the petitioner present. Mr. B.Sekar Counsel for the respondent present and submitted that the parties have settled the issue by way of compromise for an amount of Rs.18,00,000/-. The mode of payment is by way of one Demand Draft and two cheques as mentioned in the Joint Memo filed by the parties. Both the counsels have signed on the Joint Memo. The Memo is taken on record. In view of the arrival of the settlement between the parties, the Petition stands closed and disposed of.

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

  
(K.ANANTHA PADMANABHA SWAMY)  
MEMBER (JUDICIAL)